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O.A. No.12/2011

Dated: 16 .3.11

Hon'ble Justice Shri Alok Kumar Singh, Member (J)  
Hon'ble Shri S. P. Singh, Member (A)

Appl: Shri Raj Singh.

Resp: Shri Pankaj Awasthi holding brief for Shri Rajendra Singh.

**M.P. No. 645/2011:** Heard. This application for withdrawal of O.A. on the ground that due to some inadvertence, the appointing authority could not be arrayed as opposite party and the applicant could not annexed the copy of the representation submitted to the appointing authority as the same was not made by the applicant prior to filing of the O.A. There is no objection from the other side. M.P. 645/2011 is allowed.

The O.A. is dismissed as withdrawn with a liberty to file a fresh O.A.

  
Member (A)

  
Member (J)

v

~~copy of order~~  
dated 16-3-11  
by board  
17-3-2011